

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF WINDSOR PAPERS PRIVATE LIMITED**

| RELEVANT PARTICULAR |                                                                                                                                       |                                                                                                                                                                                                                    |
|---------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                  | Name of Corporate Debtor                                                                                                              | Windsor Papers Private Limited                                                                                                                                                                                     |
| 2.                  | Date of incorporation of corporate debtor                                                                                             | 28 <sup>th</sup> May, 1999                                                                                                                                                                                         |
| 3.                  | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Ahmedabad, India under the Companies Act, 1956                                                                                                                                             |
| 4.                  | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U24231GJ1999PTC036061                                                                                                                                                                                              |
| 5.                  | Address of the registered office and principal office (if any) of corporate debtor                                                    | 801, Avdhesh House, Opp. Guru Govind Gurudwara, S. G. Highway, Thaltej, Ahmedabad Gujarat – 380054 India.                                                                                                          |
| 6.                  | Insolvency commencement date in respect of corporate debtor                                                                           | 4 <sup>th</sup> September, 2020 (Order uploaded on NCLT website on 5 <sup>th</sup> September, 2020)                                                                                                                |
| 7.                  | Estimated date of closure of insolvency resolution process                                                                            | 03 <sup>rd</sup> March, 2021                                                                                                                                                                                       |
| 8.                  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Name – Amrish Navinchandra Gandhi<br>Reg. No. – IBBI/IPA-002/IP-N00670/2018-2019/12036                                                                                                                             |
| 9.                  | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Reg. Add – Shivalik Abaise-504, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmadabad, Gujarat - 380015<br>Email – <a href="mailto:amrishgandhi72@gmail.com">amrishgandhi72@gmail.com</a>       |
| 10.                 | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address – Shivalik Abaise-504, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmadabad, Gujarat - 380015<br><b>Email – <a href="mailto:amrishgandhi72@gmail.com">amrishgandhi72@gmail.com</a></b> |
| 11.                 | Last date for submission of claims                                                                                                    | 23 <sup>rd</sup> September, 2020                                                                                                                                                                                   |
| 12.                 | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NOT APPLICABLE                                                                                                                                                                                                     |
| 13.                 | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NOT APPLICABLE                                                                                                                                                                                                     |
| 14.                 | (a) Relevant Forms and<br><br>(b) Details of authorized representatives are available at:                                             | (a) <b>Web link:</b><br><a href="http://www.ibbi.gov.in/home/downloads">www.ibbi.gov.in/home/downloads</a><br><br>(b) NOT APPLICABLE                                                                               |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Windsor Papers Private Limited** on 4<sup>th</sup> September, 2020 (Order uploaded on website on 05<sup>th</sup> September, 2020).

The creditors of Windsor Papers Private Limited are hereby called upon to submit their claims with proof on or before 23<sup>rd</sup> September, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

*Amrish Navinchandra Gandhi*  
Amrish Navinchandra Gandhi  
Interim Resolution Professional  
Reg No- IBBI/IPA-002/IP-N00670/2018-2019/12036

Date: 09<sup>th</sup> September, 2020  
Place: Ahmedabad